

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR
(JAMMU AND KASHMIR JUDICIAL ACADEMY)

NOTICE

No: 1

Date: 24-09-2020

Under the able leadership and guidance of Hon'ble Ms. Justice Gita Mittal, the Chief Justice, High Court of J&K, J&K Judicial Academy is proposing to organize few online training programmes on behalf of High Court of J&K, for the benefit of recently engaged Law Interns.

In "Careers in Law" series the following online sessions shall be conducted:-

S. No	Programme Name	Resource Person(s)
1.	Career in Judiciary	Dr. Aditi Chaudhary Registrar Vigilance, High Court of Delhi Mr. Bharat Chugh, Advocate
2.	Career in Criminal Law Practice	Ms. Rebecca Menezes John Mr. Sidharth Luthra Mr. Mohit Mathur Advocates
3.	Career in Corporate law Practice	Ms. Pratibha Jain Ms. Pallavi Shroff Mr. Sai Krishna Advocates
4.	Career in Mediation	Ms. Laila Ollapally Mr. J.A. Jawad Mr. Jonathan Advocates
5.	Career in Legal Education	Prof. Dr. Raj Kumar, Vice Chancellor, Jindal Global University (JGU) Prof. Dr. Meraj ud din, Vice Chancellor Central University, Kashmir Prof. Dr. Ved Kumari, Campus Law Centre, Delhi University
6.	Career in practice of Constitutional Law	
7.	Career in practice of Civil Law	
8.	Career in Arbitration	Mr. Gourab Banergy Mr. Gourav Pachnanda Sr. Advocates

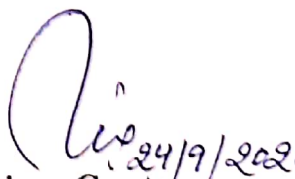
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9.	Career in Sports Law	Mr. Shivam Singh Advocate
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The following online programmes on domain subjects shall also be organized:-

S.No.	Programme Name	Resource Person
1.	Environment & Wildlife Conservation	Mr. Kartik Satyanarayna, Co-founder Wildlife SOS Ms. Shirina Sawhney
2.	Cyber Law & Cyber Crimes	Mr. Nishit Dixit, Advocate (Visiting Resource Person at Indian Police Academy Hyderabad & Central Detective Institute of India, Chandigarh)
3.	Forest & Biodiversity Laws and Governance	Mrs. Uma Subhramaniam, IFS Addl. Secretary, Govt of India
4.	Constitutional Vision of Justice	Prof. (Dr.) Balram Gupta, Director, Academics Chandigarh Judicial Academy
5.	Right to Privacy	Mr. Vishal Gogne, Additional District Judge-05, District Courts Dwarka, Delhi Mr. Arghya Sengupta, VIDHI
6.	Right to Prisoners and Corresponding Duties of Jail Authorities	Mr. Ajay Verma, Advocate, Panel Lawyer Delhi Legal Service Authority Mr Sunil Gupta, Advocate
7.	Juvenile Justice	Mr. Arul Verma, Chief Metropolitan Magistrate Central Delhi
8.	Gender Justice	Prof. (Dr.) Ved Kumari, Campus Law Centre Delhi University Prof. Aparna Chandra
9.	Scope of Artificial Intelligence in Justice Delivery	Dr. Pawan Duggal, Advocate Supreme Court of India, Vice-Chancellor, Cyber Law University
10.	Law on Reproductive Justice	Prof. Dipika Jain, Jindal Global Law School, Ms. Kavya Kartik
11.	A Tradition in Judging	Justice Archana Puri, Judge Delhi High Court

Detailed schedule shall be issued in due course.


24/9/2020
Rajeev Gupta,
Director